

corridor carrying traffic of about 10,000 CVD and 30,000 PUC. As per the norms prescribed, four laning is necessary for roads carrying traffic more than 15,000 per unit corridor. In the approximately 1275 kms. stretch between Vadodara and Maharashtra border, work of four laning in various stages is about 100 kms. length, while 175 kms will still remain to be four laned. At present, approval for about 10 kms for four laning is obtained yearly. At this rate, it would take an extremely long time to complete four laning in this stretch. Yearly traffic increase on this stretch is about 15 per cent and therefore, if four laning is not completed quickly, the traffic is likely to come to a standstill. The Government of Gujarat, various institutions of Gujarat and MPs of Gujarat have also represented this case to the Union Government to take up this matter very seriously and sympathetically because of increasing incidents of fatal accident. But, citing the reasons of paucity of funds no substantial progress has been achieved.

In these circumstances, I urge the Central Government to give priority to the work of four laning between Vadodara and Maharashtra.

**(vi) Need to formulate new Child Labour Policy**

[*Translation*]

SHRI RAM BADAN (Laiganj): Mr. Chairman, Sir, the number of Child labourer in our country are about five crore and most of them belong to Backward Class, harijan and adivasi communities. Many schemes have been formulated for the welfare of Child labours but could not be implemented effectively. The future of these Child labours is dark. The child labours consist of 23 per cent of the total national labour power and they are working in organised and unorganised sectors in rural areas.

Therefore, I would request the Central Government to formulate a new child labour policy covering different aspects of their welfare like education, living conditions employment

problem, checking of exploitation etc. and that policy should be implemented effectively.

**(vii) Need to Sanction road from North Guwahati-Kuruooa-Panera to Bhairalekunda and provide funds for it**

[*English*]

SHRI PROBIN DEKA (Mangaldoi): Sir, the North-East Council have recommended a scheme for the construction of road from North Guwahati-Kuruooa-Pancri to Bharialekuna for inclusion in the Eighth Five Year Plan. The Government of Assam also have given top priority for inclusion of this scheme in the Eighth Plan.

Therefore, I urge upon the Union Government to approve the scheme and provide adequate funds for this purpose.

**(viii) Need to provide financial assistance to West Bengal Government for renovation of Sick Industries in the State**

SHRI SANAT KUMAR MANDAL (Joynagar): Sir, Calcutta was once the hub of almost all the core industries of the country engineering, jute, textiles, coal, steel, tea and host of others. There are lay-offs, closures of industries and their shifting outside the State of West Bengal with the result that it has not only resulted in the flight of capital from the State but also rendered several lakhs of people some very highly skilled in various trades and professions unemployed. No new project has been set up in the State in the recent past. The State's prestigious projects, like Haldia Petrochemicals Complex, Backreswar and some others are also languishing for want of Central assistance.

As things stand at present, not only the city of Calcutta but the entire State is in the throes of worst financial crisis. It is high time that the